## NOVOSTI'S DELHI CORRESPONDENT

- 721. DR. (MRS.) MANGLADEVI TALWAR: Will the PRIME MINIS TER be pleased to state:
- (a) whether it is a fact that the Novosti's Delhi Correspondent has been given diplomatic privileges by Government; and
  - (b) if so, what are the reasons therefor?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

Ob) Does not arise.

## REFUSAL OF N.C.C. CADETS IN MYSORE TO SALUTE THE FLAG

- 722. DR. (MRS.) MANGLADEVI Will TALWAR: the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the N.C.C. Cadets in Mysore did not salute the National Flag at the Republic Day Parade on the 26th January, 1968; and
- (b) if so, what action has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) N.C.C. Cadets of the Government College Mercara did not salute the National Flag at the Republic Day Parade on the 26th January, 1968.

(b) A Court of Inquiry has investigated the matter and submitted a report. The report is being brought to the notice of the State Government for appropriate action in the matter.

## INDECENT POSTERS

- 723. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of IN FORMATION AND BROADCASTING be pleased to state:
- (a) whether Government have advised the State Governments to have

control on the display oil indecent amd obscene posters and hoardings of films; and

to Question

(b) if so, what are the features of the new

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

(b) The attention of the State Governments was drawn to section 292 of the Indian Penal Code, which permits action against obscene materials. The attention of the State Governments had also been drawn to section 142 of the Delhi Municipal Corporation Act, which lays down that every advertisement meant for public display has got to be submitted Jor approval of Commissioner firom the point of view, inter alia of obscerity. The State Governments were requested to consider the inclusion of similar provisions in the bye-laws of Municipal Committeeg in their State jurisdiction to control the display of indecent and obscene posters and advertisements.

## MATERIAL SENT TO NOVOSTI BY PIB

- 724. SHRI S. S. MARISWAMY: Will the Minister of INFORMATION BROADCASTING be pleased to state:
- (a) the details of the newspapers to whom the material sent by the PIB is being circulated in Russia by the Soviet News Agency, Novosti;
- (b) the details of the material received from Novosti by the PIB which has been made use of by the Indian press; and
- (c) whether under tlie agreement material received from Novosti the. PIB is made available to the Indian press by giving them copies of the material or these are kept in the library only for reference purposes?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Novosti is circul»t-